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Title: Papers laid on the Table of the House by Ministers/members.

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THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Soft Matter Research, Bengaluru, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Soft Matter Research, Bengaluru, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Libraray, See No. LT9291/15/13]

...(Interruptions)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 13 of 2013)-Compliance Audit Observations for the year ended March, 2012 under Article 151(1) of the Constitution.

[Placed in Libraray, See No. LT9292/15/13]

- (2) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the HMT Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9293/15/13]

(ii) Memorandum of Understanding between the Andrew Yule Group and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9294/15/13]

(iii) Memorandum of Understanding between the Scooters India Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9295/15/13]

(iv) Memorandum of Understanding between the Hindustan Salts Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9296/15/13]

(v) Memorandum of Understanding between the Hindustan Cables Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

(vi) Memorandum of Understanding between the NEPA Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9298/15/13]

(vii) Memorandum of Understanding between the Hindustan Paper Corporation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9299/15/13]

(viii) Memorandum of Understanding between the Hindustan Newsprint Limited (Subsidiary) and Hindustan Paper Corporation Limited (Holding Company) under the Administrative control of Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9300/15/13]

(ix) Memorandum of Understanding between the Hindustan Photo Films Manufacturing Company Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9301/15/13]

(x) Memorandum of Understanding between the Bharat Pumps and Compressors Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9302/15/13]

(xi) Memorandum of Understanding between the Tungabhadra Steel Products Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9303/15/13]

(xii) Memorandum of Understanding between the Richardson and Cruddas (1972) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9304/15/13]

(xiii) Memorandum of Understanding between the Bridge and Roof Company (I) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9305/15/13]

(xiv) Memorandum of Understanding between the Engineering Projects (India) Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9306/15/13]

(xv) Memorandum of Understanding between the Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2013-2014.

[Placed in Libraray, See No. LT9307/15/13]

(xvi)	Memorandum	of	Understanding	j betw	/een	the	Rajasthan	Electronics	and	Instruments	Limited	and	the	
	Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.													

[Placed in Libraray, See No. LT9308/15/13]

(xvii) Memorandum of Understanding between the Instrumentation Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises for the year 2013-2014.

[Placed in Libraray, See No. LT9309/15/13]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Automotive Testing and R & D Infrastructure Project, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Automotive Testing and R & D Infrastructure Project, New Delhi, for the year 2011-2012.

[Placed in Libraray, See No. LT9310/15/13]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-
 - (i) Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT9311/15/13]

(ii) Memorandum of Understanding between the SJVN Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT9312/15/13]

(iii) Memorandum of Understanding between the NHPC Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT 9313/15/13]

(iv) Memorandum of Understanding between the Rural Electrification Corporation Limited and the Ministry of Power for the year 2013-2014.

[Placed in Libraray, See No. LT 9314/15/13]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2011-2012.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Libraray, See No. LT 9315/15/13]

(4) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2013-2014.

[Placed in Libraray, See No. LT 9316/15/13]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Sachin Pilot, I beg to lay on the Table a copy of the Notification Nos. BY-EL-2013/1 to 8 (Hindi and English versions) published in Gazette of India dated 4th April, 2013, regarding fresh election (by-election) to the Council, 2013 from the Southern India Regional Constituency of Institute of Cost Accounts of India under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Libraray, See No. LT 9317/15/13]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Advancement of People's Action and Rural Technology, New Delhi, for the year 2011-2012, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Advancement of

People's Action and Rural Technology, New Delhi, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Libraray, See No. LT 9318/15/13]

...(Interruptions)